

**COMMITTEE ON PRIVATE MEMBERS'
BILLS AND RESOLUTIONS**

**FIRST TO SEVENTIETH REPORTS
(ENGLISH VERSION)**



सत्यमेव जयते

Fourth Lok Sabha

Legislative Branch-II

COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

EIGHTEENTH REPORT

(Fourth Lok Sabha)

1. The Chairman of the Committee on Private Members' Bills and Resolutions, having been authorised by the Committee, present on their behalf this their Eighteenth Report.

2. The Committee met on the 18th December, 1967 to consider allotment of time to the Resolutions set down in the List of Business for Friday, the 22nd December, 1967.

3. The Members whose Resolutions had been included in the List of Business for the 22nd December, 1967 had been invited to present their views on the Resolutions before the Committee. Major Ranjeet Singh attended the sitting.

4. The Committee recommend the allocation of time as follows:—

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|--------------------------------------------------------|----------|
| (1) Resolution regarding Wage Board for Bidi Industry. | 1½ hours |
| (2) Resolution regarding Defence needs of India. | 2 hours |

New Delhi;

December 18, 1967.

Agrahayana 27, 1889 (Saka).

R. K. KHADILKAR,

Chairman,

Committee on Private Members' Bills and Resolutions.